

## Court Wise Pending

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
GOMATI JUDICIAL DISTRICT :: UDAIPUR.  
**As on 31.08.2017**

Station wise pending case  
**As on 31.08.2017**

Sl. No.	Name of the Court	Civil	Criminal	Traffic Challans under M.V. Act. (Petty cases)	Total Criminal Cases	Grand Total	Udaipur			Amarpur		
							Civil	Criminal	Petty case	Civil	Criminal	Petty case
1	District & Sessions Judge, Gomati District, Udaipur.	292	202	0	202	494	783	1051	1310	18	296	758
2	Addl. District & Sessions Judge, Gomati District, Udaipur.	328	181	0	181	509	783	2361		18	1054	
3	Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur.	98	9	0	9	107	1834		1310	314		758
4	C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.	22	319	509	828	850	3144			1072		
5	J. M. 1 <sup>st</sup> Class-cum-Civil Judge(Jr.Divn.) (Court No.1), Udaipur, Gomati District.	1	94	291	385	386	Civil			Criminal		
6	J. M. 1 <sup>st</sup> Class-cum-Civil Judge(Jr.Divn.) (Court No.2), Udaipur, Gomati District.	5	105	254	359	364	801			3415		
7	Civil Judge ( Jr. Div.) & J. M. 1 <sup>st</sup> Class, (Court No.3), Udaipur, Gomati District.	37	141	256	397	434	Total Pending Cases					
8	S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.	0	0	0	0	0	4216			Nos.		
9	Civil Judge ( Jr. Div.) & J. M. 1 <sup>st</sup> Class, Amarpur, Gomati District.	18	296	758	1054	1072						
	TOTAL	801	1347	2068	3415	4216						

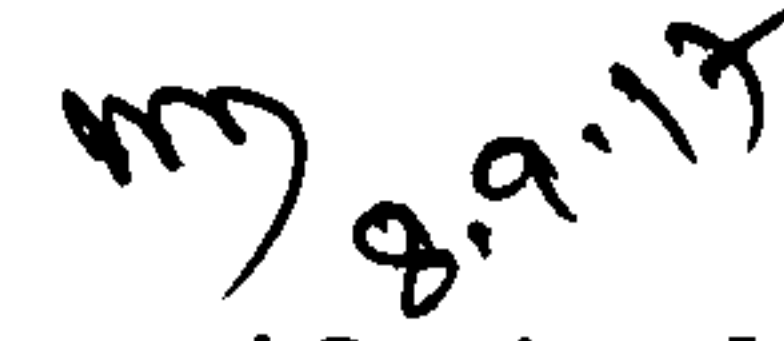


NAME OF CASES	Age-wise pendency of cases from last month											Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7		
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007		2006 & before	New Institution	By Restoration	By remand	By transfer			Otherwise	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008		2007	2006 & before
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)		(l)	(a)	(b)	(c)	(d)			(e)	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)		(k)	(l)
1	2											3	4					5	6	7											8		
14. Guardianship Cases	8	2										10																					
15. Misc (Probate) Cases																																	
16. Title (Probate) Suits																																	
17. Title (Matrimonial) Suits	6	1	1									8	1			1																	
18. Appointment of Receiver/Guardian																																	
19. Other Family Court matters																															4		
20. Reference under LA Act	14	67	30	3	8							122																					
21. Reference under ID Act																																	
22. Interlocutory matter under ID Act																																	
23. Wakf matters																																	
24. Departmental Enquiry																																	
25. Arbitration (Execution) matters	3											3	3																				
26. Other contested Civil Cases not covered above	33	45	13	2								93	8																		2		
<b>SUB-TOTAL (A)</b>	<b>236</b>	<b>345</b>	<b>131</b>	<b>77</b>	<b>25</b>	<b>2</b>	<b>1</b>	<b>3</b>	<b>1</b>	<b>1</b>	<b>6</b>	<b>828</b>	<b>52</b>	<b>6</b>	<b>1</b>	<b>15</b>									<b>1</b>					<b>42</b>			





NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008	(k) 2007	(l) 2006 & before			(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008	(k) 2007	(l) 2006 & before	
	9												10	11	12												13
14. Guardianship Cases	1												1	1	7	2										9	
15. Misc (Probate) Cases																											
16. Title (Probate) Suits																											
17. Title (Matrimonial) Suits	1												1	1	7	1	1									9	
18. Appointment of Receiver/Guardian																											
19. Other Family Court matters																											
20. Reference under LA Act					1								1	5	14	67	26	3	7							117	
21. Reference under ID Act																											
22. Interlocutory matter under ID Act																											
23. Wakf matters																											
24. Departmental Enquiry																											
25. Arbitration (Execution) matters	1												1	1	5											5	
26. Other contested Civil Cases not covered above	7	10	2										19	21	33	35	10	2								80	
<b>SUB-TOTAL (B)</b>	<b>36</b>	<b>17</b>	<b>3</b>	<b>1</b>	<b>2</b>								<b>59</b>	<b>101</b>	<b>251</b>	<b>323</b>	<b>117</b>	<b>73</b>	<b>22</b>	<b>3</b>		<b>3</b>	<b>1</b>	<b>1</b>	<b>7</b>	<b>801</b>	

  
 District and Sessions Judge  
 Gomati Judicial District, Udaipur.













NAME OF CASES	Age-wise pendency of cases from last month											Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7				
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007		2006 & before	New Institution	By Restoration	By remand	By transfer			Otherwise	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008		2007	2006 & before		
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)		(l)	(a)	(b)	(c)	(d)			(e)	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)		(k)	(l)		
<b>1</b>	<b>2</b>											<b>3</b>	<b>4</b>					<b>5</b>	<b>6</b>	<b>7</b>											<b>8</b>				
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade													1						1																1
43. Cases settled through mediation																																			
44. Bail Applications u/s. 438 & 439 of Cr.P.C													3						3																2
45. Other Bail Application													46				22		68																68
46. Other Misc. Cases not covered above	8	11		1	1	1							22	4			5		9	31	4														4
47. Other Crl. Cases not covered above	12	3		1									16	2	1		2		5	21	2														2
48. Casess tried by the Juvenile Justice Board	6						1			1			8				3		3	11															
<b>SUB-TOTAL (C)</b>	<b>2803</b>	<b>882</b>	<b>251</b>	<b>92</b>	<b>36</b>	<b>52</b>	<b>32</b>	<b>19</b>	<b>10</b>	<b>9</b>	<b>5</b>	<b>292</b>	<b>4483</b>	<b>252</b>	<b>6</b>		<b>528</b>	<b>34</b>	<b>820</b>	<b>5303</b>	<b>98</b>	<b>24</b>	<b>20</b>	<b>3</b>	<b>2</b>	<b>4</b>	<b>3</b>	<b>2</b>				<b>1</b>	<b>157</b>		







NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before			2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
	9												10	11	12												13
22. Juvenile Act Cases																											
23. Forest Act Cases													1	1									1				
24. Wild Life Cases																											
25. Labour Act Cases	1												1					1									
26. Weights & Measures Act Cases																1											
27. Foreigners Act Cases /IM (D)T Act Cases																											
28. Cases under Passport Act & Rules made thereunder														1								1					
29. Cinematography/ Copy Right Act Cases																											
30. Cruelty to Animal Act Cases																											
31. Gambling Act Cases	2	1											3	3	8	1											
32. Tripura Police Act Cases	38	9	1										48	48	65	5	1										





NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before			2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
	9												10	11	12												13
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade														1													
43. Cases settled through mediation																											
44. Bail Applications u/s. 438 & 439 of Cr.P.C														2	1										1		
45. Other Bail Application														68													
46. Other Misc. Cases not covered above	4	1											5	9	9	10	1	1	1						22		
47. Other Crl. Cases not covered above	3												3	5	10	3	1							2	16		
48. Casess tried by the Juvenile Justice Board	2												2	2	7					1			1		9		
<b>SUB-TOTAL (D)</b>	<b>1442</b>	<b>174</b>	<b>59</b>	<b>2</b>		<b>1</b>	<b>1</b>	<b>1</b>	<b>4</b>	<b>1</b>	<b>4</b>	<b>42</b>	<b>1731</b>	<b>1888</b>	<b>2031</b>	<b>684</b>	<b>172</b>	<b>87</b>	<b>34</b>	<b>47</b>	<b>31</b>	<b>18</b>	<b>9</b>	<b>9</b>	<b>3</b>	<b>290</b>	<b>3415</b>

  
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